



Government of Kerala
Abstract

GAD-Covid-19 - general lock down- exemption categories-permission for authorised plumbers and electricians to undertake maintenance works in residential houses and flats- orders issued

General Administration (Secret Section) Department
GO (Ms) No. 69/2020/GAD Thiruvananthapuram dated, 09/04/2020

- Read: 1. GO (Ms) 49/2020/GAD dated 23.03.2020
2. Order no.40-3/2020-DM-I (A) dated 24.03.2020, 25.03.2020, 27.03.2020, 02.04.2020 and 03.04.2020 of MHA, Government of India
3. Minutes of the meeting of Hon'ble Chief Minister with the Secretaries on 07.04.2020

ORDER

Central and State Governments have enforced regulations in the form of Lock Down to contain the spread of Novel Corona Virus (Covid-19).

In relaxation of the regulations there in, Government are pleased to permit the authorized electricians and plumbers to visit the residential houses and flats to undertake urgent maintenance works on request from the owners of the residential units. Manual workers are also permitted to visit residential flats to undertake urgent repair works on the basis of the requisition placed by the flat owners

(By Order of the Governor)
K R Jyothisal
Principal Secretary

To

Additional Chief Secretary, Home & Vigilance Department
State Police Chief, Thiruvananthapuram
All Additional Chief Secretaries/ Principal Secretaries/ Secretaries
All District Collectors
All District Police Chiefs
All Heads of Departments
Private Secretary to Chief Minister
Private Secretary to Minister for Co-op, TSM & DEV
Private Secretary to all Ministers

Forwarded/By order

Asst. Protocol Officer